NOES

Ahirwar, Shri Nathu Ram Arumugam, Shri R. S. Bajpai, Shri Vidya Dhar Barua, Shri Bedabrata Barua, Shri R. Barupal, Shri P. L. Baswant, Shri Bhandare, Shri R. D. Bhattacharyya, Shri C. K. Dass, Shri C. Desai, Shri Morarji Deshmukh, Shri B. D. Deshmukh, Shri K. G. Dhillon, Shri G. S. Gavit, Shri Tukaram Girja Kumari, Shrimati Gudadium, Shri B. K. Gupta, Shri Lakhan Lal Hari Krishna, Shri Jadhav, Shri V. N. Kamble, Shri Kamala Kumari, Kumari Katham, Shri B. N. Krishnan, Shri G. Y. Kureel, Shri B. N. Lakshmikanthamma, Shrimati Lalit Sen, Shri Laskar, Shri N. R. Lutfal Haque, Shri Mahajan, Shri Vikram Chand Mahishi, Dr. Sarojini Mandal, Dr. P. Mandal, Shri Yamuna Prasad Master, Shri Bhola Nath Mishra, Shri Bibhuti Mondal, Shri J. K. Nayar, Dr. Sushila Pandey, Shri K. N. Panigrahi, Shri Chintamani Parmar, Shri D. R.

Parthasarathy, Shri Patel, Shri Manibhai J. Patel, Shri N. N. Patil, Shri S. D. Poonacha, Shri C. M. Pramanik, Shri J. N. Prasad, Shri Y. A. Radhabai, Shrimati B. Raj Deo Singh, Shri Rajani Devi, Shrimati Raju, Shri D. B. Ram Subhag Singh, Dr. Rane, Shri Rao, Shri J. Ramapathi Rao, Shri Thirumala Raut, Shri Bhola Saha, Dr. S. K. Sanji Rupji, Shri Sen, Shri Dwaipayan Sen, Shri P. G. Shah, Shri Manabendra Sharma, Shri D. C. Sharma, Shri Naval Kishore Shashi Bhushan, Shri Shastri, Shri B. N. Sheo Narain, Shri Sher Singh, Shri Shinde, Shri Annasahib Shiv Chandika Prasad, Shri Shukla, Shri Vidya Charan Siddayya, Shri Siddheshwar Prasad, Shri Sinha, Shri R. K. Sinha, Shrimati Tarkeshwari Snatak, Shri Nar Deo Suryanarayana, Shri K. Swaran Singh, Shri Uikey, Shri M. G. Ulaka, Shri Ramachandra

MR. DEPUTY-SPEAKER: The result* of the Division is: Ayes: 50; Noes: 79.

The motion was negatived

[At 15.00 hours when the Division Bell was ringing one visitor threw some papers from the Visitors' Gallery on the Floor of the House.] 15.06 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

THIRTY-EIGHTH REPORT

SHRI K. M. KOUSHIK (Chanda): I beg to move:

AYES: Shri Subravelu and Shri K. P. Singh Deo. NOES: Shri Buta Singh and Shri B. N. Bhargava.

^{*}The following Members also re-corded their votes :-

"That this House do agree with the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th November, 1968."

Bills

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th November, 1968."

The motion was adopted.

15.06 hrs.

SLUM AREAS (IMPROVEMENT AND CLEARANCE) AMENDMENT BILL*

(Substitution of section 20)

भी ओ **प्र० त्यागी** (मुरादावाद) :

में प्रस्ताव करता ह:

"कि गन्दी बस्ती क्षेत्र (सुधार तथा सफाई) अधिनियम, 1956 में आगे संशोधन वरने वाले विधेयक को पेश करने की अनमित दो जाय।"

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Slum Areas (Improvement and Clearance) Act, 1956."

The motion was adopted.

श्री ओ० प्र० स्थागी: मैं विधेयक पेश करता हूं।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of the First Schedule)

SHRI BHOLA NATH MASTER (Alwar): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI BHOLA NATH MASTER: I introduce the Bill.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL*

(Amendment of section 421)

SHRI A. N. MULLA (Lucknow): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1898.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898."

The motion was adopted.

SHRI A. N. MULLA: I introduce the Bill.

PARLIAMENT LIBRARY BILL*

SHRI D. C. SHARMA (Gurdaspur): I beg to move for leave to introduce a Bill to provide for building up-to-date and a comprehensive Library for Parliament.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for building up-to-date and a comprehensive Library for Parliament."

The motion was adopted.

SHRI D. C. SHARMA: I introduce the Bill.

CIVIL AVIATION (LICENSING) BILL*

SHRI D. C. SHARMA (Gurdaspur): I beg to move for leave to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sec-

^{*}Published in Gazette of India Extraordinary Part II, Section 2, dated 15-11-68.